

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/891/IB/2018
NAME OF THE PETITIONER(S) : SHREE RADHE HYGIENE PRODUCTS PVT LTD
NAME OF THE RESPONDENT(S) : HLL LIFE CARE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	V. KAMALA KUMAR	Counsel for Respondent	Kamala K 17/7/18
	Poornima Mahajan	Counsel for Petitioner	Poornima Mahajan
	PCS Panitai C. Phumne	—	—

ORDER

PCS representing the applicant present. Counsel representing the respondent present and filed vakalat. She prayed for time to file counter. Time is enlarged at request with a direction to furnish copy of the counter to the other side prior to the next date of hearing. Put up on 17.08.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)